

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 15/(MAH)/2016
IA No. 113/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: M/s. Urban Infrastructure Trustee Ltd. & Ors.

V/s.

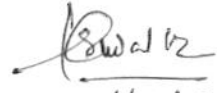
M/s. Neelkanth Township & Construction P. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1. Mr. Sachin Kudalkar
with a
Mr. Murari Madelkar
i/b. M/s. Madelkar & Co.
For Petitioners.

Advocate


21/4/2017

2. Mr. Cherag Balsara
a/w Ms. Chaitrika Patki
i/b Vidhi Partners

Counsel

Adv. for
Respondent
Nos. 1, 2, 7, 9, 10-16



3. Ms. Aarti Juman
i/b AAK Legal.

For Resp. No. 5
(Org. Resp. No. 3)



Order

IA No. 113/2016 IN CP 15/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 10.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)